

Statement 6: Financing of Gross Fiscal Deficit - 2009-10 (Accounts)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	132.9	0.7	10.2	1.8	9.6	-1.1	-14.4	-0.1	14.3	-10.8	-3.0	140.1
2. Bihar	25.0	-0.5	14.7	4.3	-2.6	-0.4	-1.3	0.8	0.5	-2.1	14.3	52.7
3. Chhattisgarh	4.5	1.1	1.5	-0.2	2.9	2.4	-0.2	1.5	-1.1	-0.5	5.7	17.6
4. Goa	5.2	-2.8	1.2	0.8	2.5	1.0	1.4	0.9	0.7	0.2	1.3	12.4
5. Gujarat	79.1	-4.8	31.0	9.7	10.2	2.7	11.8	-5.8	1.9	-5.1	20.9	151.5
6. Haryana	36.8	-0.3	5.3	14.1	8.6	-0.4	5.3	0.5	-2.8	1.2	32.7	100.9
7. Jharkhand	12.5	-1.9	4.4	5.3	2.0	-0.5	7.8	0.1	-0.2	2.5	-14.2	17.8
8. Karnataka	49.5	2.1	2.5	2.8	14.7	28.7	19.1	6.0	-0.4	-	-16.2	108.7
9. Kerala	47.1	3.0	-1.4	0.9	28.5	-0.1	4.4	3.7	0.6	-1.3	-6.6	78.7
10. Madhya Pradesh	50.2	8.9	4.9	2.5	4.1	2.6	7.0	0.1	0.3	-4.4	-14.3	62.0
11. Maharashtra	145.0	3.3	27.5	1.8	17.9	-3.5	35.0	39.2	21.6	-0.2	-26.0	261.6
12. Odisha	-5.7	-2.5	6.1	4.9	11.4	-	1.4	0.7	0.4	-3.1	9.0	22.7
13. Punjab	43.6	-1.0	10.0	-3.3	8.5	2.1	2.6	1.3	0.4	-1.3	-1.2	61.7
14. Rajasthan	61.1	-1.4	-5.6	5.1	21.5	-17.6	12.7	-0.1	-	-0.7	28.0	103.0
15. Tamil Nadu	117.2	7.0	2.7	6.3	9.8	7.8	7.1	-5.5	0.6	-2.8	-32.2	118.1
16. Uttar Pradesh	114.2	-9.2	39.0	10.3	38.7	-44.7	0.9	-13.7	-	-5.3	56.6	186.9
17. West Bengal	156.0	-14.4	68.6	-0.2	7.4	-3.3	13.6	12.4	0.6	-1.8	10.5	249.5
II. Special Category												
1. Arunachal Pradesh	0.8	-0.2	0.3	0.8	1.2	-	-0.9	5.0	0.3	-0.3	-1.9	5.0
2. Assam	14.0	-2.9	1.8	1.0	4.9	6.8	3.1	3.0	-1.6	-2.1	12.6	40.4
3. Himachal Pradesh	11.8	0.1	4.0	1.5	5.5	-6.0	2.7	1.2	0.8	-0.5	7.0	27.8
4. Jammu and Kashmir	8.2	0.1	4.5	6.8	8.6	3.7	-3.7	1.2	-	-6.7	-0.3	22.3
5. Manipur	4.5	-0.4	-	0.0	0.2	-	2.3	-0.5	-1.6	0.0	2.9	7.3
6. Meghalaya	1.9	-0.2	0.6	0.4	0.7	0.1	-1.1	-0.4	-0.3	-0.2	0.6	2.3
7. Mizoram	-1.2	0.1	0.1	-	0.4	-	1.1	-1.7	-0.4	-0.4	5.1	3.1
8. Nagaland	4.4	-0.4	-	0.3	0.2	-	2.8	-	-3.5	0.9	0.4	5.2
9. Sikkim	2.8	-0.2	-	0.4	0.5	-	0.1	1.0	0.1	-	-3.1	1.7
10. Tripura	2.5	-0.2	1.0	1.2	3.0	0.1	0.8	0.8	-0.3	-0.1	-9.6	-0.7
11. Uttarakhand	2.5	-0.1	6.7	2.8	10.7	-0.3	2.3	7.2	-1.3	-0.9	-1.8	27.8
All States	1,126.5	-17.0	241.6	82.1	231.4	-19.9	123.7	58.7	29.7	-45.6	77.0	1,888.2
<i>Memo item:</i>												
1. NCT Delhi	-	-	11.6	-	-	-	-	-	-	-	23.9	35.5
2. Puducherry	-	-	-0.2	-	0.5	-	-0.2	1.9	-	5.5	-1.8	5.8

'-': Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.